

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT-III

41. C.P.(IB)-3352(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.02.2020**

NAME OF THE PARTIES: Regency Ispat Pvt Ltd

**v/s.**

Vijay Citispace Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for both the side is present. At request of both sides, list this  
matter on 27.03.2020.

SD/-

SHYAM BABU GAUTAM  
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)